

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – I,
MUMBAI

MA 744/2018

IN CA(CAA)-19/230-232/MB/2018

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: **SHRI VENEER SPOT PVT. LTD.**

SECTIONS OF THE COMPANIES ACT : SECTIONS 230-232 OF THE
COMPANIES ACT, 2013.

ORDER

24. MA 744/2018 IN CA(CAA)-19/230-232/MB/2018

On MA 744 of 2018 filed by the Petitioner for withdrawal of Company
Application, this Company Application is hereby dismissed as withdrawn.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)
Encl : Withdrawal Memo

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)